

F. No. J-11017/24/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs s
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 09th August, 2024

ORDER

The President is pleased to delete the names of following four Advocates occurring under column-II in the table below from the panel and Order of this department mentioned against each under column-III and IV, with effect from the dates mentioned under Column V:

Sl. No.	Name of Panel Counsel	Name of court / tribunal engaged for	Details of order of empanelment	Name stands deleted (w.e.f)
(I)	(II)	(III)	(IV)	(V)
1	Sushil Kumar Gumber Enrl. (P/1003/1981)	Standing Government Counsel for District and Subordinate Courts, Fazilka, (Punjab)	J-11015/17/2016-Judicial dated 28.12.2016 read with J-11017/2/2019-Judicial (Part-4) dated 08.01.2020	06.07.2021
2	Anil Kumar Enrl. (410/1991)	Standing Govt. Counsel for District & Subordinate Courts, Madhepura, (Bihar)	J-11015/3/2016-Judicial dated 12.07.2017 read with J-11015/3/2016-Judicial dated 30.07.2020	17.03.2023
3	Suresh Kumar Yadav Enrl. (MP/1409/1992)	Standing Govt. Counsel for District & Subordinate Courts, Dhar, (M.P)	J-11015/1/2020-Judicial dated 06.03.2020	28.06.2022
4	Anuraj Sharma Enrl. (3955/2004)	Standing Government Counsel, Hathras, (U.P)	J-11015/1/2016-Judicial dated 28.12.2016 read with J-11015/6/2023-Judicial (4) dated 11.09.2023	Date of this Order

2. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Hon'ble District Judges, Fazilka, Madhepura, Dhar and Hathras.
4. To advocates as above.
5. Cash (LA) Section for information and necessary action w.r.t retainership fee.
6. The Pay and Account Office, Department of Legal Affairs, New Delhi.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.

K. Gaurva
09.08.2024

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